



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-103/NCLAT/CHN BEN/2026

Dated: 29th July 2026

NOTICE

Ref: F.No. 012-096 /NCLAT/CHN BEN/2026 dated 23.07.2026

Please take notice that the next date of hearing in the following matter of Chennai Bench, notified earlier vide reference cited, is **19.08.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 902/2025 (To Recall) (With defects) in Comp App (AT) (CH) (Ins) No. 269/2022 Delay in refiling IA No. 903/2025 (With defects)	Adv (CA) V. Venkata Sivakumar Vs IDBI Bank Ltd & Anr	Mr. V Venkata Sivakumar Party-in-person	

By order of Hon'ble Member (Judicial)

Chennai Bench

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